

**DETENTIONS UNDER THE MAINTENANCE OF
INTERNAL SECURITY ACT**

***395. SHRI CHANDRAMOULI
JAGARLAMUDI :
SHRI JAGDISH PRASAD
MATHUR ·
DR B N ANTANI :**

Will the Minister of HOME AFFAIRS/
गृह मंत्री be pleased to state :

(a) the number of persons detained under the Maintenance of Internal Security Act in India during the last three months, and

(b) the number of such persons since released by Government and the number of persons still under detention ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS/गृह
मंत्रालय में राज्य मंत्री (SHRI K C.
PANT) . (a) and (b) According to the in-
formation available, 65 persons have been
detained under the Maintenance of Internal
Security Act, 1971, during the last three
months. One person has been released.
Six persons have been granted parole for
two months each and 58 persons are under
detention. Information is, however, awaited
from the State Governments of Bihar and
Tamil Nadu and the Union Territory Admi-
nistration of Pondicherry and will be laid
on the Table of the House when received

PLANNING STRATEGY

***396. SHRI N P. CHAUDHARI :
SHRI T G. DESHMUKH .
SHRI A G. KULKARNI ·
SHRIMATI VIMAL PUNJAB
DESHMUKH ·
DR. (MRS) MANGLADEVI
TALWAR .**

Will the Minister of PLANNING/
योजना मंत्री be pleased to state :

(a) whether a meeting of Economic
Experts was recently called to advise
Government to make structural changes in
planning strategy, and

(b) whether concept of planning from
“grass roots” was discussed in the meeting
and if so, the steps taken to implement it ?

THE MINISTER OF STATE IN THE
MINISTRY OF PLANNING/योजना
मंत्रालय में राज्य मंत्री (SHRI MOHAN
DHARIA) (a) Yes, Sir

(b) The meeting with the economic
experts was called mainly to seek their
ideas or an appraisal of the Fourth Plan
and in particular their suggestions in regard
to the approach and strategy to be adopted
for the Plan period. Concept of planning
from ‘grass roots’ was also discussed in the
meeting. Planning Commission attaches
utmost importance to this aspect and fur-
ther measures to be adopted in the matter
are under consideration.

**ALLEGATIONS AGAINST DELHI
ADMINISTRATION**

***397 DR. B N ANTANI :
SHRI SUNDAR MANI PATEL :
SHRI K. C. PANDA :**

Will the Minister of HOME AFFAIRS/
गृह मंत्री be pleased to state

(a) whether the attention of the
Government of India has been invited to
an article appearing in the Sunday Stand-
ard (Magazine Section) dated the 13th
June, 1971, by Mrs. Saraswati Menon re-
garding the utter inefficiency of the Delhi
Administration leading to harassment of
the worst type to the citizens of Delhi,
and

(b) if so, whether the Government of
India have received any report in regard to
the various complaints detailed in the arti-
cle from the Delhi Administration, and if